

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO.IV, NEW DELHI.**

**Appeal No.224/252/PB/2018**

Scoat Performance Coating Pvt. Ltd.  
Vs.  
Registrar of Companies.

...Appellant  
....Respondent

**Under Section:** Section 252(1).

**Order delivered on 21.05.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**


For the Appellant  
For Respondent  
Stndg. Counsel for ITD

Mr. Kartik Sethi, Adv.  
Mr. Shobhit Srivastava, Deputy ROC  
Ms. Lakshmi Gurung with Rajat  
Nagar

**ORDER**

Ld. Counsel for the appellant seeks time to file further documents alongwith the application in the course of the day. Ld. Counsel for the appellant is directed to amend memo of party and serve the Income tax at Hon'ble Delhi High Court Chamber No. 428-429 within one week. ROC has filed reply. For further consideration on 4<sup>th</sup> July, 2018.

Ritu Sharma

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**